## HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

## **ABSTRACT**

**JUNIOR CIVIL JUDGES –** Transfers and Postings of Junior Civil Judges – **ORDERS - ISSUED**.

## ROC.NO. 4899/2023-B.SPL.

DATED: \3.12.2023

NOTIFICATION NO.478-B.Spl.

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges:

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post and also the posts which they have been holding in full additional charge, if any, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post and also the posts which his/her predecessor is holding full additional charge, if any, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	On relief MS.Thiruchinapalli S.P.Bhargavi, Principal Junior Civil Judge – cum – Judicial Magistrate of First Class (Juvenile Court), Kamareddy.	Kamareddy District. <b>Vice</b>	Sri K.Sudhakar	Junior Civil Judge – cum - Judicial Magistrate of First Class Yellareddy.
2.	Sri K.Sudhakar, Junior Civil Judge – cum – Judicial Magistrate of First Class, Banswada, Kamareddy District.	Principal Junior Civil Judge – cum – Judicial Magistrate of First Class (Juvenile Court), Kamareddy. Vice MS.Thiruchinapalli S.P.Bhargavi, transferred	Judge – cum - Judicial Magistrate of First Class Yellareddy.	MS. Thiruchinapalli S.P.Bhargavi

**NOTE:** MS. Thiruchinapalli S.P. Bhargavi, after assumption of charge as Junior Civil Judge – cum – Judicial Magistrate of First Class, Banswada, Kamareddy District, is directed to take charge of the post of Junior Civil Judge – cum – Judicial Magistrate of First Class, Bichkunda from the Junior Civil Judge – cum – Judicial Magistrate of First Class Yellareddy and will be full additional charge of the said post, until further orders.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the Prl. District and Sessions Judge/Unit Head shall make alternative arrangements under intimation to the High Court.

Further, the officers who are holding full additional charge of the post(s) if any, are directed to hold the court proceedings at least once in a week if the said court is located away from the place where they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

- **NOTE:** 1. The above said officers shall get themselves relieved from their present post and join in their new posts immediately.
  - 2. The Order placed in the High Court's Website <a href="http://tshc.gov.in">http://tshc.gov.in</a> and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR GENERAL FAC. REGISTRAR (VIGILANCE)

## To

- 1. The officers concerned.
- 2. The In-charge officers.
- 3. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships' kind perusal).
- 4. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
- 5. The Secretary to Government, Law (L.A & J SC.C) Department, Government of Telangana, Hyderabad.
- 6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 7. The Director, Telangana State Judicial Academy, Secunderabad.
- 8. The Secretary, High Court Legal Services Committee, Hyderabad.
- 9. The Prl. District and Sessions Judge, Kamareddy.
- 10. The I Additional District and Sessions Judge, Kamareddy.
- 11. The Principal Junior Civil Judge cum Judicial Magistrate of First Class (Juvenile Court), Kamareddy.
- 12. The Junior Civil Judge cum Judicial Magistrate of First Class, Banswada, Kamareddy District.
- 13. The Junior Civil Judge cum Judicial Magistrate of First Class, Yellareddy, Kamareddy District.
- 14. The District Treasury Officer, Kamareddy.
- 15. The Sub-Treasury Officers: Banswada & Bichkunda of Kamareddy District.
- 16. THE SECTION OFFICERS:-
  - (a) B.Section,
    (b) D-II Section,
    (c) Vigilance Cell,
    (d) E.Section
    (e) Work Review
    Cell,
    (f) O.P. Cell,
    (g) D-I. Budget,
    (h) Enquiry Cell
    (i) Computer Section,
    (J) Special Officers Section,
    High Court for the State of Telangana.

    Concerned Seat.